

Notification No.125 / 2021

The following changes are effected in the Sitting Arrangements in the **Madurai Bench of Madras High Court** from **8-6-2021 to 11-6-2021**.

Hon'ble Mr. Justice G. R. Swaminathan will take up all Single Bench Civil Side matters in the pre-lunch session and will take up Anticipatory Bail petitions in the post-lunch session.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 07-06-2021

M.N.SENTHIL KUMAR
Registrar (Judicial)